

son so that their further multiplication under seed certification system could be stopped.

(c) Presently, there are more than 1700 notified seed varieties of various crops. The names of each notified variety is published in the Gazette of India issued from time to time.

(d) The Government of India had already advised State Governments and Crop Directors/Coordinators to identify the varieties which could be denotified. A suitable proforma has already been devised for furnishing the proposal. The varieties which are to be denotified will also be discussed in the respective Crop Workshops and the final decision will be taken on the advice of the Central Seed Committee.

[*Translation*]

Deaths in Tihar Jail

4654. SHRI BALESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who died in Tihar Jail during the last two years;

(b) whether Government have conducted any inquiry into the causes of these deaths.

(c) if so, the findings thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) 34

(b) to (d). Inquest proceedings have been completed in 14 cases. In 13 cases deaths have been found to be natural. In one

case the inquiry Officer suspected death to be un-natural and has recommended the investigation of the case by Crime Branch.

SC/ST Employees in Ministry

4655. SHRI CHHABIRAM ARGAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the category-wise number of posts, reserved for Scheduled Castes and Scheduled Tribes are lying vacant in the Ministry and since when these are lying vacant;

(b) the category-wise number of such posts filled up during the last three years; and

(c) whether Government contemplate to fill up the quota reserved for SC/ST?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Application for Telephone Connections in towns of Rajasthan

4656. SHKRI GULAB CHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending for telephone connections in various major towns of Rajasthan, town-wise and since when; and

(b) the action taken by Government to dispose of the pending applications?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a)

<i>S.No.</i>	<i>Name of Town</i>	<i>Waiting list as on 1.3.90</i>	<i>Oldest Applicant</i>
1	2	3	4
1.	Jaipur	37203	3.9.81
2.	Jodhpur	10353	16.6.80
3.	Udaipur	7512	16.2.82
4.	Ajmer	2813	20.10.84
5.	Sriganganagar	1510	7.5.86
6.	Bikaner	2679	07.07.83
7.	Kota	4116	21.12.83
8.	Alwar	1171	03.03.86
9.	Pali	633	15.07.87
10.	Nagaur	302	19.12.85
11.	Churu	109	19.10.87
12.	Bharatpur	724	13.02.86
13.	Dholpur	36	02.06.86
14.	Sikar	550	02.01.85
15.	Chittorgarh	566	27.06.86
16.	Bhilwara	2698	19.12.83
17.	Banswara	678	06.06.83
18.	Jaisalmer	108	26.12.85
19.	Jhunjhunu	224	26.12.85
20.	Sawaimadhopur Rly. Stn.	31	01.01.90
	Sawaimadhopur City	24	01.01.90
21.	Tonk	117	26.09.88

1	2	3	4
22.	Jhalawar	24	29.12.89
23.	Dungarpur	123	16.01.87
24.	Jalore	137	31.01.88
25.	Sirohi	92	05.08.88
26.	Barmer	143	27.09.88
27.	Bundi	205	23.12.86

(b) The capacity of existing Telephone Exchanges at above major towns will be augmented progressively to cope up with the demand during the 8th Five Year Plan subject to the approval of plan and timely availability of equipments. The objectives of 8th Five Year Plan are:

- (i) to provide Telephone practically on demand for the exchanges of capacity less than 5000 lines.
- (ii) to restrict the waiting period on the average to one year for exchanges of capacity more than 500 lines.

the fulfilment of above objective is subject to timely availability of financial and material resources.

Setting up of Electronic Digital Telephone Exchange with S.T.D. Facility at Gopalganj in Bihar

4657. SHRI RAJMANGAL MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up an electronic digital telephone exchange with S.T.D. facility at Gopalganj in Bihar; and

(b) if so, by when and if not the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKISHNAN):

(a) and (b). 400 lines Digital Electronic Telephone exchange with STD facility has been commissioned on 26.3.1990.

[English]

National Veterinary Biological products Quality Control Centre

4658. SHRI ANADI CHARAN DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government ensures the production of veterinary vaccines and diagnostic reagents of international standards;

(b) if so, the details thereof;

(c) the steps taken to provide facility of speedy diagnosis and expert consultation in matters of diagnosis of the diseases;

(d) the places where the Regional Dis-